Department of Food-Purchase of Milo from abroad.

(2) Hundred and forty-seventh Report on action taken by Government on the recommendations contained in their Hundred and sixteenth Report on the paragraphs contained in the Report of the Comptroller and Auditor General of India for the year 1971-72 Union Government (Civil) Revenue Receipts, Vol. I, Indirect Taxes—Sales Tax Receipts of Union Territory of Delhi.

(3) Hundred and sixtieth Report on Paragraph 42 regarding Indian Agent's Commission of the Report of the Comptroller and Auditor General of India for the year 1972-73 Union Government (Civil), Department of Supply.

12.03 Hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 28th April, 1975, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper

(2) Submission to the vote of the House of outstanding Demands for Grants in respect of the Budget (General) for 1975-76 at 6.00 P.M. on Tuesday, the 29th April, 1975.

(3) Consideration and passing of the Finance Bill, 1975.

MR. SPEAKER: Now, I have the list of Members who want to make submissions. It is becoming very popular now. It is on the increase.

SHRI SEZHIYAN (KUMBAKONAM): How many?

MR. SPEAKER: So many of them. I have to apply the ballot some day to this also. The day is coming very soon when I will be compelled to do so. I respect this right. Previously, we had confined it only to strictly relevant matters. Now, we have gone a bit further. I may also remind those Members who have not mentioned the subject on which they wanted to speak that they should do it in future.

Mr. Ismail, your name is not there.

श्री मोहम्मद इस्माइल (बैरकपुर): अध्यक्ष महोदय, मैं सिर्फ एक बात कहना चाहता हूं—अभी चार-पांच दिन पहले वेस्ट-बंगाल में जो घटना घटी है उस को आप के सामने रखना चाहता हूं। वैस्ट बंगाल की लेबर एडवाइजरी कमेटी में पिछले अक्तूबर में यनैनिमसली यह तय हुआ था कि जो वर्कर्स काम पर जाना चाहते हैं और गुण्डे अगर उन को रोकते हैं तो पुलिस उन की मदद करेगी। वहां 21 आदमी पुलिस को इन्फार्म कर के काम पर गये। दो-ढाई सौ गुण्डों ने उन को रोका: जब छुट्टी हुई और वे बाहर आये तो उन को मारा-पीटा गया, तीन आदमी जख्मी हुए जिन को पुलिस खुद उठा कर ले गई, लेकिन उन गुण्डों को पुलिस ने ऐरेस्ट नहीं किया। मैं एस०डी०ओ० और एडीशनल एम०पी० से भी मिला, लेकिन पुलिस भी उन से डरती है और उन को नहीं रोकती है। यह हालत वहां की ला एण्ड आर्डर की है...... . ...

MR. SPEAKER: I may remind members that under this item no State matters be brought in.

SHRI S. M. BANERJEE (KANPUR): It is with a very heavy heart that I would like to mention about the sad plight of 40,000 textile workers and 1,000 workers of JK Rayon, Kanpur, who are being very shabbily *treated intentionally and consciously by the* employers of Kanpur mills. Out of these mills, two Muir Mills and Victoria Mills, are fortunately run by the National Textile Corporation. With great difficulty, these mills were taken over from the clutches of these sharks and they are being run efficiently.

[Shri S. M. Banerjee]

Now nearly 40,000 textile workers and about 1,000 workers of JK Rayon, Kanpur, are just on the streets because of the closure of some of the textile mills and JK Rayon under various pretexts ranging from power shortage, shortage of coal, shortage of cotton, shortage of financial resources, industrial unrest and accumulation of 50,000 bales worth Rs. 15 crores.

As I said, two of these mills, Muir Mills and Victoria Mills are under the NTC. I am happy that SHRI B. P. MAURYA and SHRI PAI have taken steps to go into the question of shortage of cotton in these two mills. These mills should start running immediately.

The Swadeshi Cotton Mills, which is the biggest in Asia, employing 11,000 workers has been closed down. They increased the workload, the workers resisted and they have closed down the mill. Then there is the Elgin Mills, one of the units of the British India Corporation with majority shareholding of Government. This has also closed down. Another mill is the Atherton West Mill where mismanagement took place which is facing closure and where the workers are working without salary for the last two months.

Then here is the Lakshmi Rattan Cotton Mills. In respect of this mill, the Ministry of Commerce and the Ministry of Industry have jointly investigated and recommended its takeover. The Chief Minister, SHRI BAHUGUNA, has agreed to it. That is why I would request the hon. Minister to take into consideration the sad plight of these mills. I would request him to use the DIR even on these mills and, if necessary, arrest the employers under DIR. They are playing with the lives of 40,000 workers. Tomorrow there is going to be a strike throughout Kanpur. But I have requested them to wait because the hon. Minister, SHRI PAI, and SHRI B. P. MAURYA are sympathetic. I would request the hon. Minister to make a statement at least on Monday to save these workers from starvation which they are facing. A law and order situation is developing there. I would request him to make a statement.

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI) *rose*—

MR. SPEAKER: You are not aware of the procedure. You note down the points. You can reply later.

SHRI S. M. BANERJEE: If he wants, let him make a statement now.

MR. SPEAKER: There is a long list. I will not be able to give more than two minutes to each member. The normal practice should be that the Minister should keep the reply for some other occasion.

SHRI S. M. BANERJEE. I do not want him to make a statement now. Let him say that he will make a statement on Monday.

MR. SPEAKER: We will have to leave it to the Minister to reply at the end.

SHRI S. M. BANERJEE: I want to hear from the Minister . . .

MR. SPEAKER: At the end. The list is a long list. I won't be able to finish even if I give two minutes each.

श्री मधु लिमये (बांका) : अध्यक्ष महोदय, मैं आप का ध्यान विजय बैंक लिमिटेड में जो घोटाले चल रहे हैं उन की ओर खींचना चाहता हूं। विजय बैंक लिमिटेड यह निजी क्षेत्र का बैंक है, इस में 81 करोड़ रु० के डिपाज़िट्स हैं और इस के द्वारा तकरीबन 53 करोड़ रु० के ऐडवांसिज दिए गए हैं। इस बैंक को आशीर्वाद माननीय टी०ए० पाई का भी है, इन की ओर चव्हाण साहब की तस्वीर है और इस बैंक में फ़िक्टिशस नामों पर हज़ारों अकाउन्ट्स खोले गए हैं और एक एक आदमी इस तरह से बोगस 15, 20 अकाउन्ट्स को चलाता है। नियम है सरकार का कि अगर 400 रु० से अधिक इंटरेस्ट किसी भी अकाउन्ट में दिया जाता है तो उस की जानकारी इन्कम टैक्स विभाग को देनी चाहिए। लेकिन इस बैंक के पास काले बाजार और फेक करेन्सी नोट्स का तकरीबन 12 करोड़ रु० जमा है। और इन्कम टैक्स वालों को सूचना मिलने के

बाद रेड्स हुए हैं। कोयम्बटूर और बंगलौर में 38 लाख रु० के बैंक अकाउन्ट्स इन्कम टैक्स वालों ने पकड़े हैं, जो बोगस अकाउन्ट्स हैं। कलकत्ते में 60 लाख रु० के अकाउन्ट्स मिले हैं इन्कम टैक्स वालों को और दिल्ली में 25 लाख रु० के मिले हैं। तो 10, 12 करोड़ रु० के फ़ेक करेन्सी नोट्स परिचालित करने का विजय बैंक एक साधन बन गया है। इस विजय बैंक लिमिटेड के सुन्दर राम शेट्टी चेयरमैन हैं, यह अबदुल्ला जैसे कुख्यात स्मगलर के साथ मिलते हैं। इन की तस्वीर है मेरे पास। जब मंत्री लोग इस तरह के लोगों के कार्यक्रमों में जायेंगे, आप स्टाफ कालेज का उद्घाटन करने के लिए गये थे और माननीय चव्हाण की भी तस्वीर है, जब इस तरह के डिसआनेस्ट बिजनेसमैनो के कार्यक्रमों में मंत्री लोग जायेंगे तो देश के ऊपर क्या असर होगा? और इसीलिए सुन्दर राम शेट्टी की हिम्मत हो रही है कि 10, 12 करोड़ रु० के बूलैक और फ़ेक करेन्सी नोट्स इस बैंक से परिचलित हो रहे हैं। इस में दो इन के साथी हैं जिन के नाम बता कर मैं अपनी बात खत्म करूंगा। एक अध्यक्ष महोदय, नानजुन्डन हैं जो कोयम्बटूर के उद्योगपति हैं और दूसरें जी० कृष्णन हैं जो काउन्टरफीट करेन्सी का रेकेटीयर है। तो बिना जानकारी हासिल किए यह लोग कार्यक्रमों में जाते हैं।

अध्यक्ष महोदय, कल मोदी रबर का उद्घाटन करने के लिए, जिस पर मैं ने गम्भीर आरोप लगाए है, राष्ट्रपति जी जा रहे हैं इन्हीं लोगों की सलाह पर। क्या इन को राष्ट्रपति जी को नहीं रोकना चाहिए? यह गलत सलाह देते हैं। मैं मंत्री महोदय से सफ़ाई चाहता हूं, और माननीय टी०ए० पाई साहब बैठे हुए है, जब 50 हजार मजदूरों की बात करेंगे तो वह इस का भी खुलासा करें कि जो लोग इस तरह के रेकेटीयर्स हैं उन के बैंक के स्टाफ कालेज के उद्घाटन के लिए आप क्यों जाते हैं?

श्री चन्द्रिका प्रसाद (बलिया): अध्यक्ष महोदय, हमारा जनपद बलिया बहुत पिछड़ा हुआ है। और बंगल में बिहार के जिलों में लेवी की वसूली नहीं हो रही है, तो हमारे साथ क्यों भेदभाव किया जा रहा है? हरिजनों पर अत्याचार की घटनायें बहुत हुई है। विशेषकर बलिया में हरिजन लड़की के साथ बलात्कार हुआ है जो मर गई है। उस पर मैं गृह मंत्री का बयान चाहता हूं। आग लगने की घटनायें हमारे जिले में बहुत हुई है और खून, कत्ल भी हुए है। इस पर भी गृह मंत्री का बयान आना चाहिए। स्टेट बैंक के कर्मचारी निकाले जा रहे है इस पर वित्त मंत्री का बयान आना चाहिए।

SHRI SAMAR GUHA (CONTAI): Sir, I want the Minister of Parliamentary Affairs to ask the Education Minister to make a statement in regard to the memorandum submitted to the Government for the formation of the Vidyasagar University in Midnapore in Memory of the late Pandit Iswar Chandra Vidyasagar on his 155th birthday. The Government constituted a UGC Committee which submitted a report on 15th April, 1974. The report said.

> "A new university in West Bengal may be set up at Midnapore. If a new university is at all to be set up in the State of West Bengal, the district of Midnapore would have a strong claim to it. In addition to having a compact area and a manageable number of colleges and enrolment, it would have the great advantage of cooperation with the IIT, Kharagpur. It should then be able to develop on lines suited to the needs of this backward area."

[Shri Samar Guha]

In the memorandum it has been said that this shall be a new type of job oriented university, about which Government also is making announcements from time to time I quote from the memorandum

"The new University at Midnapore will be a university with a difference not a carbon copy of old ones It is to be given a different bias than that obtained in the existing universities in the State Studies in Agro Industries Cottage Industries Rural Co-operatives and Developments, Agricultural Farming and similar subjects having an objective of expansion of the potentiality of self employment in the district itself will be given special importance"

In reply to that memorandum and the letter of mine to the Education Minister and Chairman of UGC the Minister of Education said—also in reply to one of my questions—that the matter will be taken up by the Government when the West Bengal Government gives its consideration to the report of the UGC On 11th April 1975 the West Bengal Assembly unanimously adopted a resolution that the recommendation of the UGC Expert Committee for setting up a new type of special university at Midnapore in the name of Pandit Iswar Chandra Vidyasagar should be accepted I therefore request the Education Minister to come forward with the Government's reaction to the resolution that has been adopted by the West Bengal Assembly I hope it will be a central university under the guidance of the Central Government particularly because it will be a new experiment in job oriented education about which Government is speaking a lot nowadays

श्री रामावतार शास्त्री (पटना) अध्यक्ष जी, आप ने श्री भोगेन्द्र झा का अनियत दिन वाला प्रस्ताव स्वीकार किया है। वह प्रस्ताव इस सदन के सदस्य, श्री राम नाथ गोयन्का, से संबंधित है। आप ने इसे स्वीकार किया है, इसलिए मैं आप को धन्यवाद देता हू। साथ ही मैं उस प्रस्ताव को यहां पढ़ देना चाहता हूं

अध्यक्ष महोदय : जी नहीं। ऐसा न कीजिए। अभी मुझको पता नहीं क्या स्वीकार किया है।

श्री रामावतार शास्त्री मैं पढ़ रहा हूं।

MR SPEAKER No. I am not allowing it

श्री रामावतार शास्त्री बुलेटिन सूची संख्या 10 मे वह छपा है। इसलिए मैं कहना चाहता हू कि इस पर बहस होनी चाहिए।

MR SPEAKER May I tell him that it is not good practice? By mere admission you cannot just quote it and then start discussing it No I am not allowing it

श्री रामावतार शास्त्री क्यों नही अलाऊ कीजियेगा ? किस नियम के अधीन ऐसा कर रहे हैं ? अगर स्वीकार नही किया होता तब तो बात दूसरी थी। लेकिन जब आप ने स्वीकार किया है और आप के बुलेटिन में छपा है इसलिए मैं माग करना चाहता हू

अध्यक्ष महोदय बुलेटिन मे छपा है तो क्या हुआ। But you cannot raise it unless the House is seized of it

श्री रामावतार शास्त्री सरकार इस पर बहस के लिए अगले सप्ताह समय निश्चित करे।

मैं इसको पढ़ देना चाहता हूं। अगर आपने स्वीकार नहीं किया होता तो मैं नही पढ़ता। मुझे आप इजाजत दीजिए कि इसको मैं पढ़ दू। मैं निवेदन करना चाहता हू कि इस पर बहस की आप इजाजत दें। गम्भीर आरोप लगाए गए हैं और यह बात साबित हो चुकी है कि एक्सप्रेस ट्रेडर्ज के रूप में उन्होंने

किस तरह से करप्ट प्रेक्टिस की है, बातों को छिपाया है, गलत रूप से उनको प्रस्तुत किया है। यह सदन की प्रतिष्ठा का और मर्यादा का सवाल है। इसलिए जो प्रस्ताव आपने श्री आर एन गोयनका के सम्बन्ध में स्वीकार किया है उस पर अगले सप्ताह जरूर बहस हो। यह बहुत ही महत्वपूर्ण है। तुलमोहन राम के मामले पर हम बहस कर सकते हैं तो इस पर क्यों नहीं कर सकते हैं। स्टैंडर्ड एक होना चाहिए। उनके बारे में आपने उठाने दिया और ऐसा करके आपने ठीक ही किया लेकिन इनके बारे में सवाल उठाने आपको देना चाहिए। यही मैं आपसे मांग कर रहा हूं।

एक दूसरी बात है—

अध्यक्ष महोदय : एक हो गया है अब आप बैठ जाइए।

श्री रामावतार शास्त्री : गौहाटी मेल पांच पांच घंटे लेट चल रही है। न उस मे बिजली रहती है, न पानी रहता है और न पंखें रहते हैं। यह बहुत महत्वपूर्ण सवाल है। इससे लोगों को बड़ी असुविधा होती है। रेल मंत्री महोदय इस ओर ध्यान दें—

अध्यक्ष महोदय : अगली बार ऐसा मत करियेगा। आप हर बार ऐसा करते हैं।

SHRI P. G. MAVALANKAR (AHMEDABAD): Mr. Speaker, Sir, the Prime Minister, Shrimati Indira Gandhi, yesterday made a hurried one-day tour of some of the worst-hit pockets in Gujarat which are ravaged by terrible drought conditions. In yesterday's *Economic Times* probably you would have seen a despatch by the Ahmedabad Staff correspondent of that paper under the heading "Worst ever drought in 75 years".

अध्यक्ष महोदय: कब तक आप इसको करेंगे? चुनाव तो होगा ही—

श्री पी जी मावलंकर: चुनाव तो होते रहेंगे। गवर्नमेंट ने फरवरी मार्च में चुनाव नहीं करवाए, इसलिए अब करवा रही है।

Anyway, my point is that in the months of May and June, particularly in the month of May, the effect of the severe drought will be absolutely terrible. The report says that as many as 12,740 villages are hit and lakhs of people are in distress. I am raising this point because when the Prime Minister was there yesterday, she herself has said that she is not bothered about the election prospects this way or that way, but she is bothered about giving relief and comfort to the people of Gujarat. In view of that, I demand that relief works be carried out much more vigorously and in an adequate and effective way

One more point before I sit down. Several poor people are suffering and dying in parts of Saurashtra and South Gujarat. The press reports tell us that some of them had gone mad because they ate some kind of bad foodstuff Some of them went mad, some of them died. Already, this House knew a few weeks back how nearly hundered Adivasis died in Panchmahals District because they ate bad food. Therefore, when these poor people are working for eight hours and more in the scorching heat, at least the foodstuff given to them should be of a decent and proper quality I would like, therefore, that the State administration who are suffering from inadequate finances should be given immediate financial assistance from the Centre, and the Prime Minister should come out with a statement before this House next week giving her personal assessment of the unprecedented drought she saw with her own eyes in Surendernagar, Rajkot, Jamnagar and Ahmedabad districts and assure us that Government will not fail in coming out with statement, indeed a commitment, that the necessary financial assistance will be given to the Gujarat people irrespective of the recommendations of the Sixth Finance Commission

I say this because you yourself mentioned about the elections. Elections come and go, democratic processes cannot stop, but the people's difficulties found there on such a gigantic scale have to be met effectively and

[Shri P. G Mavalankar]

urgently by the administration I hope the Central Government will give all the necessary financial assistance and particularly see that cattle is not allowed to die as it is being allowed to die in vast numbers This is my request, and I hope the Prime Minister will come out with a statement next week

डा० लक्ष्मीनारायण पांडेय (मदसौर) भोपाल के हेवी इलेक्ट्रिकल्ज मे कारपोरेट प्लान के लागू किए जाने से लगभग दस हजार कर्मचारियो का वहा से स्थानातरण सम्भावित है। कारपोरेट प्लान वहा लागू होते ही जो साथ मे लगे हुए एसिलरीज है या दूसरी इडस्ट्रीज हैं और उन मे जो कर्मचारी लगे हुए हैं उनपर भी इसका भारी असर पडेगा और उनकी आजीविका समाप्त हो जाएगा। इस दृष्टि से इस प्लान पर फिर से विचार करना आवश्यक है और देखना आवश्यक है कि उसे लागू किया जाए या नही? वहा पर इसके बारे मे कर्मचारियो के साथ बैठ कर उनकी राय नही ली गई है, उन से सहमति प्राप्त नहीं की गई। वहा भारी असन्तोष इस कारण से व्याप्त है। भोपाल का जो विस्तार इस समय हो रहा है और साथ ही मध्य प्रदेश का जिस तरह से इसके विस्तार होने लगा था इस प्लान के लागू किए जाने से वह रुक जाएगा। साथ ही कर्मचारियो का भविष्य इससे बिगडने की सम्भावना है। इस प्लान को जिस प्रकार से लागू किया जाना है उसके अनुसार किसी मशीन का एक भाग एक स्थान पर बनेगा, दूसरा दूसरे स्थान पर और तीसरे स्थान पर जा कर और फिर वे असेम्बल होगे। इससे किसी एक वस्तु के निर्माण मे समय भी काफ़ी अधिक लगेगा और खर्चा भी काफी बढ जाएगा। इस वास्ते सारे कोपोरेट प्लान का लागू किया जाना तुरन्त रोका जाए और इस बारे में फिर से विस्तारपूर्वक विचार किया जाए। मंत्री महोदय स्पष्ट आश्वासन देने की कृपा करें इस के बारे में। यह एक दो व्यक्तियो का सवाल नहीं है। लगभग दस हजार कर्मचारियो का, जिनका ट्रासफर सभावित हैं, उनका सवाल है और ऐसे ही दस बीस हजार दूसरे लोगो का भी है जो एसिलरीज मे लगे हुए हैं। उनके जीवन मरण का प्रश्न उनकी आजीविका का प्रश्न इस मे सन्निहित है।

श्री राम रतन शर्मा (बांदा): सताईस साल के शासन मे सभी प्रान्तो मे पेय जल की पूर्ण रुपेण व्यवस्था यह सरकार नही कर सकी है। मैं बुन्देलखड अथवा अपने जिले बादा की चर्चा नही करना चाहता हू

12 28 Hrs

[SHRI VASANTH SATHE *in the chair*]

स्टेटसमेन मे छपी एक खबर मे आपके सामने पढ देना चाहता हू। इसको सुन कर आपके रागटे खडे हो जाएगे। यह बादा या बुन्देलखड की बात नही है। भारतवर्ष के तीसरे नम्बर के शहर मद्रास की बात है।

> Drinking Water in Madras in Three Days —The three million people of Madras City who have been experiencing acute water scarcity, seem to be in for the worst water famine in the coming weeks, reports UNI
>
> 'Lack of protected water is already posing a threat to the health of the vulnerable sections Doctors report increasing cases of jaundice, diarrhoea and typhoid Despite the massive anti cholera vaccination campaign the danger of an epidemic breaking out persists as the majority uses unprotected brackwish water.
>
> 'The Red Hills Lake, the only live source of water supply to the city is fast drying up forcing the Municipal Corporation authorities to cut

down the supply to once in three days from May 1.

"This lake is at present getting 10 million gallons of ground water pumped from the nearby Panjett and Tamarapakkam areas. The authorities claim that 36 million gallons of water is being supplied to the city on alternative days but the actual flow is much less."

श्रीमन, मैं मंत्री महोदय से निवेदन करूंगा कि मद्रास शहर के पानी के गंभीर संकट को देखते हुए क्या वे वारफुटिंग पर रेलवे द्वारा, एयरोप्लेन या हैलीकोप्टर द्वारा वहां पर पानी पहुंचायेंगे ताकि वहा तरह-तरह की बीमारियां न फैलें और लोगों की पानी के अभाव के कारण मृत्यु न हो ?

SHRI K. MALLANNA (MADHUGIRI): Sir, there is a strike in the Bharat Gold Mines Ltd. in Karnataka. There are about 12,000 workers involved in the strike from 31st March, 1975. This is the 25th day of the strike. About 2,000 workers in *Jatha* are to meet the Chief Minister of Karnataka. They are in great trouble and hardship. Their salaries were not drawn. The Managing Director has not taken any interest in the matter. There are so many complaints against him. If he had taken any interest or any action to settle the matter earlier, the strike would not have reached this stage. So, I would request the hon. Ministers of Labour and Mines to intervene and settle the matter.

श्री जनेश्वर मिश्र (इलाहाबाद) : सभापति जी, निवेदन यह है कि 1974 के मई महीने में महालेखाकार कार्यालय के कर्मचारियों ने रेलवे के लोगों की हमदर्दी में हड़ताल की थी। रेलवे के लोगों की ब्रेक-इन-सर्विस माफ कर दी गई और दूसरे कई आरोप खत्म कर दिये गये। लेकिन आज भी महालेखाकार कार्यालय के 6 हजार कर्मचारी है, जिनकी ब्रेक-इन-सर्विस चालू है और वे सस्पैंडेड हैं। डी० आई० आर० के केसेज त्रिवेन्द्रम, ग्वालियर और राजकोट में कई जगहों पर चल रहे हैं।

हमारे इलाहाबाद के ए० जी० आफीस में वहां के ब्रदरहुड के सैक्रेटरी सस्पैंडेड हैं। वे दफतर के भीतर नहीं जा सकते। कई दिनों से आन्दोलन चल रहा है।

महालेखाकार कार्यालय एक स्वायत्त संस्था है लेकिन फिर भी वित्त मंत्री महोदय से में एक वक्तव्य चाहूंगा कि वह बतायें कि इन कर्मचारियों को कितने दिन तक इंतजार करनी पड़ेगी। जिन लोगों की हमदर्दी में इन लोगों ने हड़ताल की, उनके खिलाफ तो कार्यवाही खत्म हो गई लेकिन अभी तक ये बेचारे फंसे हुए हैं।

हमारे यहां इलाहाबाद यूनिवर्सिटी यूनियन का चुनाव हुआ था जिसमें कांग्रेस पार्टी का सफाया हो गया। लेकिन उसके बाद भी कांग्रेस पार्टी के लड़कों को जितवाने के लिये गोली चलवाई गई।

सभापति महोदय : जो प्वाइन्ट आपने लिखकर भेजा है, उसी पर बोलिये। उसमें दूसरा प्वाइन्ट और न जोड़िये।

श्री जनेश्वर मिश्र : मैंने जो लिखकर भेजा है उसमें दो प्वाइन्ट लिखे है। मैंने जो नोटिस दिया है आप उसको देखिये। हमने जवाहरलाल नेहरू यूनिवर्सिटी के बारे में, जहां सत्तारुढ़ दल चुनाव हार गया है, लिखा है कि आज भी कोड-आफ कंडक्ट के बारे में वहां तनाव की स्थिति है। यही हालत इलाहाबाद यूनिवर्सिटी में चल रही है। वहां हालत इतनी बिगड़ी है कि चीफ मिनिस्टर, जो इलाहाबाद के रहने वाले हैं, अपनी सालगिरह के दिन यू० पी० भर में रैवोल्यूशन है

[श्री जनेश्वर मिश्र]

मनवा रहे हैं। कल म्युनिस्पलिटी का मेम्बर भी अपने जन्म दिन पर बगावत का दिन मनवाया करेगा।

सभापति महोदय : देखिये यह नाजायज है। Do not take undue advantage of my leniency.

SHRI INDRAJIT GUPTA (ALIPORE): I may be allowed to mention two points.

12.35 hrs.

[MR. SPEAKER *in the chair.*]

First, it is now almost three weeks since the Hathi Committee on drugs and pharmaceuticals submitted its final report to the Government. Next week being the penultimate week of this Lok Sabha Session, I would insist strongly that the Minister of Parliamentary Affairs should convey to the Minister of Petroleum and Chemicals that the Hathi Committee's report should be laid on the Table of the House. I want to know why Government is not laying it on the Table of the House. This is an item which will not take up any time. It is only a question of laying it on the Table. A week after that, the House will adjourn and there will be a long recess and we will not be any the wiser. as to what are the contents of the report. Four Members of Parliament have been members of that Committee. Mr. Hathi himself, at the time when the Committee appointed, was also a Member of Parliament. Five Members have been associated with that Committee. The report has been submitted and various press reports have appeared alleging to be a summary account of what is contained in that Committee's report. Only this House is not allowed to know what is contained in the Committee's report. I would, through him, remind the Minister of Petroleum that, when he chaired the Committee, some time ago, to report to the Government on the restructuring of the ONGC, that report also was not laid on the Table for months together and at that time Mr. Malaviya himself was very much aggrieved as to why the report of that Committee which he had chaired was not being laid on the Table of the House. Now Mr. Malaviya is doing the same thing. Now he is a Minister. It is very important that, before this House adjourns and preferably next week, so that we get a little time to see the report, that must be laid on the Table of the House. All big pharmaceutical manufacturers and foreign firms are sending their representatives to Delhi every day to lobby the Government. We are hearing about it every day. Only the sovereign Parliament of India is prevented from knowing what are the contents of that Hathi Committee's report.

The second point I wrote to you was— I am glad the hon. Minister for Industries is there—this. We read in the papers that the Chief Minister and the Labour Minister of West Bengal . . . .

MR. SPEAKER: Only one point.

SHRI INDRAJIT GUPTA: Generally I never speak at this time. I seek your indulgence.

There is a serious crisis facing three or four industries in West Bengal or a threat of reacession, whatever you may call it, or a threat of large scale unemployment, lay-off and retrenchment of workers. One is Hindustan Motors which have already laid off 4,000 people; another is the jute industry where they are saying that they are going to curtail production and lay off workers. Then, in the engineering industry also they say that they are not getting the wagons from the railways and, therefore, they will have to curtail the production and lay off workers. The nationalised textile mills in West Bengal are also facing an acute crisis. I want a statement from him if possible today or next week as to what is the outcome of the deliberations they had with the Chief Minister and the Labour Minister of West Bengal and whether any ways and means have been devised so that this crisis can be staved off and a large scale problem of unemployment does not confront us in West Bengal.

SHRI B. V. Naik (KANARA): For the past two Sessions I have been urging upon the Government as well as your goodself to permit a discussion in depth regarding the public sector undertakings. In your wisdom you had once suggested that, in regard to the public sector undertakings, the area of differences between the findings

of the Committee on Public Undertakings and the Government should be narrowed down and only these might be discussed. I think, it has become extremely important for us to discuss the public sector. I shall quote some of the questions which have been put in this document. The question is how valid the argument is that a mixed economy is a *sine quo non* of democracy?

SHRI DINESH CHANDRA GOSWAMI (GAUHATI): What is that document?

SHRI B. V. NAIK: I have got only two minutes.

(2) Would the disappearance of the private sector automatically lead to a totalitarian economy?

(3) Why, once we have an efficient and autonomous public sector, could we need private enterprise at all?

(4) Why could not a totally State-owned economy co-exist with political democracy?

These four questions I am quoting from a document called, 'Why Mixed Economy' and it is the key-note address delivered by Mr. J. R. D. Tata at a symposium on 'Responsibility of the industry and the Government in our mixed economy' organized by the Associated Chamber of Commerce.... ....

SHRI JYOTIRMOY BOSU (DIAMOND HARBOUR): It is all *Garibi Hatao*.

SHRI B. V. NAIK: In this respect, I think we have still certain capitalists in this country who are nationalists first and capitalists next. Of course, there are also some varieties with which my friend, Shri Jyotirmoy Bosu is familiar, who are the reverse of this. Why I am saying is: coming as it does from a responsible industrialist who has said that the time for a decision has come now, I would, therefore, place before this august House that the time has now come for a decision on the four questions which he has posed in his key-note address. He has also said that there is not much time left.........I think I have not registered my impact because the hon. Minister for Industry is laughing.

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): It is not for me; it is for the House.

SHRI B. V. NAIK: So the time has come now for this House to discuss in detail the role of the public sector before we furnish an answer as well as the decisions which the Government should take so that the pertinent questions, the topical questions put by an industrialist like Mr. J. R. D. Tata are adequately answered.

I request that time be found. Time and again we have been requesting and this has become a wailing wall with no results. I request this matter should be discussed during this session itself.

श्री हुकम चन्द्र कछवाय (मुरेना) : अध्यक्ष महोदय, संसद-कार्य मंत्री ने अगले सप्ताह के लिए जो कार्यक्रम की घोषणा की है, उस के सम्बन्ध में केवल इतना ही कहना चाहता हूं कि इस सदन ने 1964 में सिगार बीड़ी बिल पास किया था, लेकिन आज उस कानून की धज्जियां उड़ाई जा रही हैं और उस को लागू नहीं किया जा रहा है। बीड़ी उद्योग एक लघु उद्योग है, जो गांव-गांव और घर-घर में फैला हुआ है, और करीब दस लाख लोग उस धंधे में लगे हुए हैं। वह उद्योग आज बहुत संकट में है। काफ़ी बीड़ी मालिक मध्य प्रदेश शासन में मंत्री हैं। उन के बड़े बड़े उद्योग हैं। उन्होंने सारा धंधा समेट कर इस उद्योग को संकट में डाल दिया है। उस कानून के मातहत बीड़ी मजदूरों को जितना पैसा देना चाहिए, आज वह नहीं दिया जा रहा है। उन लोगों से वह धंधा छीन लिया गया है। बीड़ी मालिक अन्य प्रान्तों में कम मजदूरी दे कर अपना काम करवा रहे हैं। इस के परिणामस्वरूप लगभग दस लाख मजदूर बेरोजगार हो गये हैं। उद्योग मंत्री से मेरा निवेदन है कि वह यह व्यवस्था करें कि वह उद्योग न मरे, इस को फिर से जिन्दा किया जाये, और जिन लोगों से धंधा छीना गया है, उन को वापिस दिलवाया जाये।

[श्री हुकम चन्द कछवाय]
इस बात का विशेष ध्यान रखा जाये कि बीडी मजदूरो को पूरी मजदूरी दी जाये। इस सम्बन्ध में जो स्थिति है, उस की रिपोर्ट मगवा कर इस धंधे को पुन: चालू किया जाये। इस कानून को पूरी तरह से अमल में लाया जाये, ताकि मजदूरो को उस का फ़ायदा हो। सरकार इस को अपना कर्त्तव्य समझ कर उन लोगो को पूरी मजदूरी दिलवाये।

अध्यक्ष महोदय आईन्दा माननीय सदस्य अपना पायट भी लिखा करे। उन्होने अपना नाम भेज दिया है, और मुझे पता नही कि वह क्या कहना चाहते हैं।

श्री शरद यादव (जबलपुर). अध्यक्ष महोदय, मैं आज मध्य प्रदेश के भूख के सवाल को उठाना चाहता हू। गुजरात मे चुनाव हो रहे हैं। इस लिए वहां कह दिया कि अकाल है। वहां तमाम इन्तजाम इस लिए किया जा रहा है कि जो लोग भूख से मरने वाले हैं, वे वोट दे कर मरें। मध्य प्रदेश में छतीसगढ और जबलपुर मे अकाल जलूस और भूख जलूस निकल रहे हैं। छत्तीसगढ़ मे भूख से लोगो की मौतें हुई हैं। वहा सब से गम्भीर घटना, जो मानवीय अवमूल्यन की घटना मानी जायेगी, यह हुई है कि एक मा ने भूख के कारण अपने दो बच्चो को बेच डाला। केन्द्र की ओर से उस क्षेत्र की दशा पर कोई ध्यान नही दिया जा रहा है। भूख की स्थिति का सिंहावलोकन करने के लिए यहां से एक समिति छतीसगढ़ गई थी। मध्य प्रदेश का मुख्य मंत्री केन्द्रीय सरकार द्वारा थोपा हुआ है। इस लिए केन्द्र जो कुछ कहता है, मुख्य मंत्री उस को मान लेता है। केन्द्र की ओर से कहा गया कि वहां भूख से कोई मृत्यु नहीं हुई है। तो मुख्य मंत्री ने फौरन आकर कह दिया कि वहां भूख से कोई नहीं मर रहा है।

तहसील सिहोरा में खमतरा और पहरूआ में और जबलपुर के आस-पास बधराजी और कुडम आदि इलाको में भूख से पच्चीसों लोगों की मौत हो चुकी है। इस सरकार की मशीनरी और अफसरशाही जनता के पैसे से चलती है। लेकिन आज वह क्या कर रही है? आज उस का काम केवल भूख की समस्या और भूख से होने वाली मौतो के समाचार को दबाने का रह गया है। छत्तीसगढ़ के इलाके मे पिछले तीन या चार महीने से लोग लगातार कह रहे हैं कि वहा भूख की जबर्दस्त समस्या है। जब मैं जैल मे बन्द था, तो प्रधान मंत्री ने भूख का सिंहावलोकन करने के लिए वहा जाना था। लेकिन वह वहां नही पधारी। वह वहा पधारी, जहा चुनाव हो रहा था, ताकि लोग वोट दे कर मरें। चूकि छतीसगढ़ मे चुनाव की सम्भावना नही है, इसलिए उस की निरन्तर उपेक्षा की जा रही हैं। जबलपुर की किसी भी समस्या के बारे मे ठीक ढ़ग से फैसला नहीं होता है। अगर मैं मध्य प्रदेश के किसी घपले का मामला यहां उठाता हूं, तो लोग गाली बकते हैं। मैंने चुनौती दे कर आरोप लगाया है, लेकिन उस का कोई जवाब नहीं दिया गया है। मैं प्रमाण दे कर सिद्ध करने के लिए तैयार हू।

मध्य प्रदेश की जिस प्रकार उपेक्षा की जा रही है, अगर उस के कारण वहा बग़ावत की स्थिति पैदा हो जाये, तो कोई ताज्जुब नहीं होगा। अगर सरकार ने छतीसगढ और जबलपुर की भूख की समस्या को जल्दी से जल्दी दुरुस्त न किया, तो फिर हम लोग

गुजरात के चुनाव के सम्बन्ध में वहां जा कर बतायेंगे कि वहां कुछ इन्तजाम इसलिए किया जा रहा है कि वहां चुनाव होने जा रहे हैं, जब कि हमारे क्षेत्र में भूख की समस्या की उपेक्षा इस लिए की जा रही है कि वहां कोई चुनाव नहीं हो रहे हैं।

इस लिए मेरा निवेदन है कि आप कम से कम खाद्य मंत्री से इस बारे में एक वक्तव्य दिलवायें। हमारे यहां लोग भूख से मर रहे हैं, लेकिन यह सरकार अपने नौकरों से कह रही है कि वे केवल भूख से हुई मौतों के समाचार को दबायें और कोई अन्य काम न करें।

SHRI TRIDIP CHAUDHURI (BERHAMPORE): Sir, I would be very brief. Mr. S. M. Banerjee has already made a statement about the hapless situation in the textile industry in Kanpur. I would draw the special attention of the hon. Minister to only one matter. I have written to Mr. Maurya about the situation that has developed in the Elgin Mill. A very minor issue over a long standing grievance of the workers has been allowed to develop into a major industrial strife. Therefore, something should be done from here because this Elgin Mill No. 2 is run by the BIC, where, Majority of the shares are held by the Government of India. Therefore, something should be done about it immediately.

SHRI JYOTIRMOY BOSU: Sir, my first point is that the jute mill owners in West Bengal have initially cut down production by 12½%. As a result, 7,500 workers have been laid off and more are facing retrenchment and lay off.

The other item is, it seems Shri Balyogeshwar, who, it is told, is a minor is being used by a foreign intelligence agency for anti India activities. He has come to India on 6th April, 1975. Since then, he is roving from place to place. He is a sort of a prisoner in the hands of some American nationals, namely, Bob Mishler and Ron Colleta. It is reported that these persons are connected with the foreign agency. It is also reported that they have accumulated arms in Jhumari Talaiya near Hazaribagh and are in possesion of a lot of un-declared foreign currency. Since, it is reported that he is a minor, his custody should be restored to his mother before he leaves the country tomorrow.

SHRI DHAMANKAR (BHIWANDI): I would like to draw the attention of Government and the House to a grave situation in spinning mills in the co-operative sector in Maharashtra and other States. Some mills have already closed down and others are on the verge of closure due to credit squeeze and inflationary trends. The situation is very grave and I would like to have it included in the next week's agenda for discussion, or at least let the Government come out with a statement.

श्री पन्ना लाल बारूपाल (गंगानगर): अध्यक्ष महोदय, नियम 377 के अन्तर्गत मैं कल जो मेरे साथ एक दुर्घटना घटी उस ओर सदन का ध्यान आकर्षित करना चाहता हूं। कल भगवान महावीर की जयंती मनाई गई। उस के साथ साद ही बसई दारापुर तवर मार्ग पर जहां मजदूर रहते हैं राजस्थान के वहां पर बाबा साहब अम्बेडकर की जयंती मनाई गई। उस में उन्होंने मुझे बुलाया। मुझे यह मालूम नहीं था कि वह जमीन किस की है किस की नहीं है, वह जमीन डी डी ए की है या कारपोरेशन की है, मुझे मालूम नहीं। लेकिन ज्यों ही मैं ने वहां भाषण शुरू किया एक कृष्ण गोपाल नाम का जवान आया और मेरी स्टेज पर आ कर मुझे खींचने लगा। मैं ने उस से हाथ जोड़ा कि कि भाई, मैं तो यहां बाबा साहब अम्बेडकर के प्रति श्रद्धांजलि अर्पित करने के लिए आया हूं। लेकिन उस ने कहा कि तुम भाग जाओ, तुम गुन्डे हो, अनेक प्रकार की बातें उस ने कहीं जिन को मैं यहां कहना नहीं चाहता। फिर उस ने धूल फेंकना शुरु किया तो वहां जो लोग थे उन्होंने उसे धकेल कर बाहर निकाल दिया। उस ने घर जाकर अपनी रिपोर्ट दी तो उस के बाद उस की मां लट्ठ

ले कर आई और उस के साथ उसका बाप जेली ले कर के आया। और कई आदमी लट्ठ ले कर के आए। उस आदमी ने ज्यों ही आ कर के जेली से मेरे ऊपर वार किया, वार करते ही मेरे आदमी पीछे थे, उन्होंने पकड़ लिया। अगर वह नहीं पकड़ते तो मेरा पता नहीं क्या हाल होता। फिर मैं तो भाग कर नीचे चला गया। लेकिन बाद में उन्होंने क्या किया कि वहां पर तीन बड़े बडे चित्र लगे हुए थे, बाबा साहब अम्बेडकर का, गांधीजी का, भूतपूर्व राष्ट्रपति राजेन्द्र प्रसाद जी का और पंडित जवाहर लाल नेहरू जी का चित्र वहां लगा हुआ था। उन्होंने उन चित्रों को लाठी से मार मार कर फाड़ दिया, तीनों फोटू उन्होंने लाठियों से मार मार कर तोड़ दिए और ट्यूब लाइट फोड़ दी। सारी स्टेज की बरबाद कर दिया। मैं आप से यह कहता हूं कि अगर वहां के लोग मुझे न बचाते तो वह मुझे जान से मार देते। मैं पुलिस को धन्यवाद देता हूं कि 7 मिनट के अन्दर पुलिस वहां आ गई। पुलिस अधिकारी ने आ कर के स्थिति को संभाला। लेकिन एक बात में कहना चाहता हूं कि वहां के लोगों को उन आदमियों से खतरा है। सरकार उन के जीवन-रक्षा के लिए इंतजाम करें। मुझे यह भी बताया गया कि जिस जमीन पर ये मजदूर रह रहे हैं उस जमीन का मुआवजा उस जमींदार ने जिस का नाम रघुनाथ बताते हैं, ले लिया है। एक तरफ उस ने मुआवजा ले लिया है दूसरी तरफ मजदूरों से टैक्स भी लेता है। तो मैं सरकार से यह कहना चाहता हूं कि यह बहुत ही बुरी बात है। जिस वक्त में मैं ने लाठियों से मार मार कर गांधी जी और जवाहर लाल जी तथा बाबा साहब की फोटुओं का तोड़ते देखा मेरी आंखों से आंसू आ गए। अगर यही कदर देश के अंदर हमारे राष्ट्र के नेताओं के प्रति रही तो यह बहुत ही खराब बात है। इसलिए मैंने आप का ध्यान दिलाया। गृह मंत्री महोदय वहां पर जो मजदूर रहते हैं उन की जान माल की रक्षा करने का इंतजाम करें।

MR. SPEAKER: I should request the hon. Members to raise matters which are strictly in connection with the business of the House. We shall take up the next item now.

SHRI S. M. BANERJEE: What about Mr. Pai's statement?

MR. SPEAKER: Do you want to reply today or on Monday?

SHRI T. A. PAI: I am prepared to reply today. But I am afraid that some other Members would also like to make a reference to that. I should like to know whether I should confine myself to Mr. Banerjee's remarks.

MR. SPEAKER: If you want to make a statement off hand, just now, it is all right. But if it is a prepared statement, which you are about to read, a copy should be sent to me. That is the technical difficulty for me. But do not come in the way if you are prepared now; I can waive that requirement for the time being.

SHRI K. RAGHU RAMAIAH: I suggest that he replies to Mr. Banerjee's statement which is pending; for the rest he can do so on some other day.

MR. SPEAKER: It is upto him.

SHRI INDRAJIT GUPTA: I also referred to a matter. If he does not want to reply today, I do not mind but he should make a statement on that matter also when he makes a statement next week.

MR. SPEAKER: I leave it to him. My difficulty is procedural.

SHRI T. A. PAI: If Mr. Banerjee has no objection, I shall make it on Monday.

SHRI S. M. BANERJEE: From Monday onwards the demands for grants of the Ministry of Industry will start. If he makes a statement later in the day, it will help.

MR. SPEAKER: Why not now? Let him make it now.

SHRI T. A. PAI: Mr. Speaker Sir, Hon. Shri S. M. Banerjee has drawn attention to the serious situation prevailing in the textile mills situated in Kanpur. Of the several textile units in the city of Kanpur only two viz. Muir Mills and new Victoria Mills are nationalised mills now under the management of National Textile Corporation (Uttar Pradesh) Ltd., a subsidiary of the National Textile Corporation. The number of workers who can be employed on full three shift working in these two mills is approximately 5,400 and 5,000 respectively. Neither of these two mills has been closed. Although the number of persons actually in employment in these two mills has varied during 1974 between 3,100 and 3,900, this has essentially been due to the power cut imposed on these two mills.

It is no doubt true that the functioning of both Muir and New Victoria Mills has been, to some extent, affected on account of shortage of working capital. Efforts continue to be made to obtain adequate finances from banks and financial institutions to meet working capital requirements. However, the liquidity position of these two mills has suffered, far more, on account of sluggishness in market demand for finished goods. In the case of Muir Mills, stocks worth more than Rs. 1 crores have accumulated with the consequence of the working capital of the mills getting locked up substantially in this manner. Similarly in the case of New Victoria Mills cloth and yarn of the value of approximately Rs. 1.35 crores has accumulated on account of the difficult market conditions. It may be added that National Textile Corporation (Uttar Pradesh) Ltd., which is responsible for the management of these two mills, has been asked to take energetic steps for liquidation of the stock.

That position with regard to shortage of power for running these textile mills in Uttar Pradesh has been very grave. The extent of power cut since August, 1972 has ranged from 25 to 70%. Similarly, the power availability has varied from a minimum of one shift for four days in a week to two shifts in a week (with one weekly holiday). With additional power available to the extent of 10% of the requirements from self-generation, the shortage of power still remains at the level of 45 to 50%. The generating sets available with the mills are old and therefore, full working is not possible. It is on account of this acute shortage of power that employment could be sustained only at the level of 3,100 to 3,900 persons against the full working strength, on three shift basis, of about 5,000 workers in New Victoria Mills and 5,400 workers in Muir Mills.

The Elgin Mill, under the management of the British India Corporation, has also had to resort to partial lay-off on account of power shortage. One of the two units of the Mills has closed down on 15th April due to a labour dispute.

We are conscious of the difficulties being experienced by the textile industry and the workers in the mills situated in Uttar Pradesh and I should like to assure Hon'ble Members that all possible efforts are being made to ensure that the mills under the management of National Textile Corporation attain an optimum level of operational efficiency and the present state of affairs is remedied, so that employment is provided at the normal level.

As for the other mills mentioned by the hon. Member, since they belong to the private sector of the textile industry I should request my colleague, Minister of Commerce to apprise the House of the situation prevailing in those mills. However, as far as Laxmirattan Cotton Mills is concerned, I may state that an Investigation Committee has been appointed to look into its affairs on 24th January, 1975. Further action in the matter will be taken after the Report has been submitted by the Investigation Committee.

SHRI INDRAJIT GUPTA: May I request him to make a statement next week about the West Bengal situation?

SHRI T. A. PAI: I think I shall be covering most of the points during the debate. If the hon. member wants a statement, I shall certainly make it.

SHRI B. V. NAIK: Mr. I imaye raised the point about a bank which has its principal

[Shri B. V. Naik]

operations in my State of Karnataka-Vijaya Bank Ltd. During the course of next week, a statement must be made by the Minister of Finance about it because it is affecting the deposits.

SHRI S. M. BANERJEE: J. K. Rayon Corporation and Swadeshi Cotton Mills, which is producing 80% of its articles for defence also come under his ministry. I would request him or Mr. Chattopadhyaya to take note of it. If the owners do not open them, they should be arrested under DIR and sent to prison as third class prisoners. Why are we alone arrested every time?

13.03 hrs.

ARREST AND RELEASE OF MEMBERS

MR. SPEAKER: I have to inform the House that I have received the following wireless message dated the 24th April, 1975, from the District Magistrate, Lucknow:

> "Reference Radiogram dated the 23rd instant regarding arrest of Shri Atal Bihari Vajpayee and Shrimati Shakuntala Nayar, Members of Parliament, under section 107/116/151 Cr. P. C. Shri Atal Bihari Vajpayee detained in District Jail, Lucknow, has been transferred to the Central Jail, Naini, Allahabad, and has been detained there, while Shrimati Shakuntala Nayar has been finally released."

13.04 hrs.

DEMANDS FOR GRANTS, 1975-76—*Contd.*

MINISTRY OF COMMERCE—*Contd.*

MR. SPEAKER: We will now resume discussion on the Demands for Grants under the control of the Ministry of Commerce. 1 hour is left. How much time does the minister want?

THE MINISTER OF COMMERCE (PROF. D. CHATTOPADHYAYA): About 45 minutes.

AN HON. MEMBER: The time may be extended.

MR. SPEAKER: This 1 hour I will give to the members. The time taken by the Minister for replying will be extra.

SHRI S. M. BANERJEE (Kanpur): I request I may be given 5 minutes to speak on these demands.

MR. SPEAKER: I will note it down here. Shri Madhukar.

श्री कमला मिश्र 'मधुकर' (केसरिया): अध्यक्ष महोदय, इस मन्त्रालय में दो नवयुवक मन्त्री हैं, यह बहुत खुशी की बात है लेकिन मैं समझता हूं कि इस मन्त्रालय के पास कोई इन्टीग्रेटेड प्लान नहीं है, जिस से इस देश में कामर्स का विकास हो और देश का एक्सपोर्ट बढ़ सके। मैं ऐसा क्यों कहता हूं? इस लिये कहता हूं कि हमारे इलाके में जूट की पैदावार होती है। और चट्रोपाध्याय साहब के इलाके में भी जूट की पैदावार बहुत होती है। लेकिन हो क्या रहा है-जूट ट्रेडिंग कारपोरेशन खुला हुआ है, लेकिन वह जूट नहीं खरीदता है। मेरे अपने इलाके में जूट मार्केटिंग सेन्टर है, चम्पारन, चकिया में, जहां लाखों मन जूट बड़े बड़े सेठ लोग खरीद कर बाहर भेज रहे हैं। वहां पर जूट कारपोरेशन के अधिकारी हैं, लेकिन जब ग्रोअर जूट लेकर आता है तो वे उस से नहीं खरीदते हैं, सेठ लोग खरीदते हैं, सस्ते दामों पर खरीद कर बाहर भेजते हैं। जिस की वजह से ग्रोअसी बहुत परेशानी में हैं। उन की मांग है कि कम से कम 200 रुपया क्विटल उन को जूट का दाम मिलना चाहिये, लेकिन आप के अधिकारी वर्ग की अकर्मण्यता और लापरवाही की वजह से ग्रोअस का जूट सरकार द्वारा नहीं खरीदा जाता और सेठ लोगों को इस का लाभ मिल रहा है। बल्कि आप की कारपोरेशन उन सेठ लोगों से मंहगे दामों पर खरीदती है। जूट का दाम इस वक्त काफ़ी बढ़